

TITEM NO.101

COURT NO.2

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1636 OF 2011

PAULMELI & ANR

Appellant (s)

VERSUS

STATE OF T.NADU TR.INSP.OF POLICE

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 21/05/2014 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE A.K. SIKRI
[VACATION BENCH]

For Appellant(s) Ms. Shirin Khajuria,Adv.

For Respondent(s) Mr. M. Yogesh Kanna, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments concluded.
Judgment reserved.

(Pardeep Kumar)
AR-cum-PS

(M.S. Negi)
Assistant Registrar